

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP No. 16/220/2014**

**PRESENT: SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017**

**NAME OF THE COMPANY:** M/s ET Infradevelopment (P) Ltd.

**SECTION OF THE COMPANIES ACT:** 621A

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s) :	Mr. Suresh Kumar		
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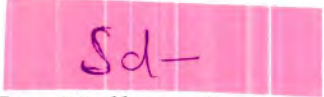
	For the Respondent (s) :	Mr. Manish Raj, CP, ROC Delhi		
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**ORDER**

The Ld. Counsel for the Petitioner submits that in terms of the requirement of the ROC, fresh GNL Form has been filed.

Mr. Manish Raj prays for some time to seek necessary instructions.

To come up on 6<sup>th</sup> September, 2017.

  
**(Ina Malhotra)**  
**Member (J)**

(Lekh Raj Singh)